



भारतीय दिवाला और शोधन अक्षमता बोर्ड  
Insolvency and Bankruptcy Board of India



## A DECADE OF THE IBC

### Third NLUJ-IBBI Online Certificate Course, 2025

*Contemporary Practice of Insolvency Law:  
Careers, Challenges and Code in Transition*

3 October – 8 October, 2025

#### ***Key Highlights***

##### ***Internship Opportunities***

Unlock exclusive internship opportunities to top 10-20 performing individuals with top law firms, think tanks, academicians and leading practitioners.

##### ***Careers in Focus***

Career-focused workshops featuring experts discussing professional pathways in insolvency law.

##### ***Intended Audience***

The certificate target group of participants for this course includes law students, academicians, young practitioners and law professionals.

*For further details,  
please scan the  
QR Code*



**For Further Queries: [cibs.certcourse2025@nlujodhpur.ac.in](mailto:cibs.certcourse2025@nlujodhpur.ac.in)**